

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**  
**Application No.156 of 2016 (SZ)**

**Applicant/s**

1. Human Rights & Consumer Protection Cell Trust rep. by its Chairman Thakur Rajkumar Singh, Hyderabad
2. Mardi Rajitha
3. Surla Rajeshwari
4. Madireddi Saroja

**Respondents**

1. The State of Telangana rep. by Chief Secretary, Hyderabad
2. The Metropolitan Commissioner, Hyderabad Metropolitan Authority
3. Lake Protection Committee
4. The Member Secretary Telangana Pollution Control Board Hyderabad
5. The District Collector, Medak Dist
6. The Tahsildar, Patancheru Mandal
7. The Executive Engineer, Irrigation & CAD Dept, Sangareddy , Medak Dt
8. The Executive Engineer Irrigation & AD Dept, Ranigunj
9. The Director General, Telangana Special Protection Force, Hyderabad
10. The Member Secretary, Telangana Bio Diversity Board, Hyderabad
11. The Commissioner, Greater Hyderabad Municipal Corpn
12. The Executive Officer, Ameenpur Gram Panchayat
13. Kolluri Mallesh
14. Boini Balaraj
15. A. Kavitha
16. Md. Asif
17. Anwarunisa
18. T. Pandu Rajga Reddy
19. Edla Ramesh
20. Nandaram Lalitha
21. K. Sridhar
22. H.K. Purna Chandar Rao
23. P. Anjaneyulu

**Counsel appearing for applicant**

Mr.Thakur Rajkumar Singh  
Party – in – person

**Counsel appearing for respondents**

Mrs.Yasmeen Ali for R1, R5 to R10  
Mr.Stanley Hebzon Singh for R15  
Mr. T.Sai Krishnan for R2, to R4

D.Sreenivasan for R11  
M/s.N.Purushothaman for R12  
M/s.Boini Balaji for R14  
Party in Person  
M/s.Anwarunissa for R17  
Party in person  
Mr.T.Pandu Ranga Reddy for R18  
Party in person  
Mrs.Edla Ramesh for R19  
Party in person  
M/s.Nandaram Lalitha for R20  
Party in person  
M/s.Kolluri Mahesh for R13  
Party in person  
Mr.Md.Asif for R16,  
Party in person

Note of the Registry	Orders of the Tribunal
Item.No.5	<p data-bbox="410 935 748 975">Date: 16<sup>th</sup> August, 2017</p> <p data-bbox="410 1037 1382 1292">The learned counsel appearing for respondent Nos.6, 8 and 12 submits that the report as directed by order dated 6<sup>th</sup> March, 2017, would be filed during the course of the day. The respondent Nos.6, 7 and 12 filed separate additional counter affidavits which are taken on record.</p> <p data-bbox="410 1344 1382 1486">The learned counsel appearing for respondent Nos.2 to 4 seeks further time to file the map as directed by order dated 10<sup>th</sup> July, 2017. Let it be filed within 10 days.</p> <p data-bbox="500 1534 773 1575">List on 18.08.2017.</p> <p data-bbox="899 1615 1370 1688">....., JM (Justice M.S.Nambiar)</p> <p data-bbox="899 1768 1370 1841">.....EM (Shri P.S. Rao)</p>